

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4064
ANSWERED ON:23.03.2001
CAP PRICE ON SILK GARMENTS
GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have proposed to fix a cap price on silk garments for exports;
- (b) if so, to what extent;
- (c) whether silk exporters have demanded renewal of Duty Entitlement Pass Book Scheme;
- (d) if so, the details thereof; and
- (e) the other decisions taken on silk exports?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) & (b): No, Sir. The Government do not have any proposal to fix a cap price on silk garments for exports. However, the Director General of Foreign Trade in the Ministry of Commerce have notified a value cap on silk garments for the purpose of availing of Duty Entitlement Pass Book (DEPB) on export of silk garments to guard against availing of unintended benefits by unscrupulous exporters. The value cap on silk garments have been notified as Rs. 750/- per piece.

(c) & (d): No request for renewal of Duty Entitlement Pass Book (DEPB) Scheme has been received by the Government.

(e): The Director General of Foreign Trade (DGFT) in the Ministry of Commerce have also notified value caps for DEPB entitlement against export of silk fabrics and silk made-ups at Rs. 250/- per sq. meter on silk fabric. DGFT have also included export of embroidered silk garments, fabrics and made-ups for entitlement under Duty Entitlement Pass Book Scheme. These changes have been notified by DGFT on 2.3.2001.